O.I.H.

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 216

TO BE ANSWERED ON FEBRUARY 03, 2021

PUCCA HOUSES UNDER PMAY(U)

NO. 216 SHRI RAM NATH THAKUR:

Will the Minister of Housing and Urban Affairs be pleased to state:

(a) whether it is a fact that Government has decided to provide pucca houses to people living Below Poverty Line, under Pradhan Mantri Awas Yojana (Urban) (PMAY (U),

(b) if so, the details thereof; and

(c) the number of houses built under this yojana in Bihar, so far, and the number of houses to be built; and

(d) by when the target of this scheme would be achieved, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b) Under the Pradhan Mantri Awas Yojana – Urban (PMAY-U) launched on 25 June 2015, financial assistance is provided to eligible beneficiaries in urban areas for construction of pucca houses, especially to people belonging to Economically Weaker Section (EWS) having annual family income upto Rs.3.00 lakh provided that the beneficiary family does not own a pucca house anywhere in the country. People belonging to Below Poverty Line (BPL) fulfilling the eligibility criteria under the scheme are, therefore, covered. So far, 1.10 crore beneficiaries have been sanctioned houses under the scheme.

(c) & (d) In Bihar, under PMAY-U, 3,49,708 houses have been sanctioned so far, out of which 1,89,676 houses have been grounded for construction. A total of67,162 houses have been completed and delivered to the beneficiaries. Houses sanctioned under the scheme are to be completed by the year 2022.

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